

Setting up of Branches of District Lead Banks

6747. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the proposal to set up branches of the District Lead Bank at all the block headquarters of the district for implementation of the 20-point and other poverty alleviation programmes at the block level has been considered by Government ;

(b) if so, the decision taken in this regard ;

(c) if not, whether the proposal would be considered and the concept of Block Lead Banks in addition to the District Lead Banks would be introduced at an early date; and

(d) the date by which it is likely to be done ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Under the current Branch Licensing Policy for the period April 1985 to March 1990, one branch is to be opened for every 17,0,0 population in the rural and semi-urban areas of each Development Block. Besides spatial gaps are also to be filled up and a bank branch is expected to be available within 10 Kms. of each village. These arrangements are considered adequate for meeting the banking needs/credit requirements under the 20 point and poverty alleviation programmes of Government. There is at present no proposal before Government either to have Block Lead Bank or to have a branch of the District Lead Bank at all the Block Headquarters.

Voluntary Organisations Working for Prohibition

6748. SHRI KAMAL CHAUDHRY : Will the Minister of WELFARE be pleased to state :

(a) the number of registered agencies voluntary or otherwise, working in each State/Union Territory for promoting prohibition ;

(b) the amount sanctioned to each agency annually by the Central and State Governments separately ;

(c) how many such agencies have come up and how many have closed down during the last three years ending December 1986 ;

(d) the criteria for recognising such agencies and whether the criteria have been changed during the last 15 years ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c) The list of agencies working for promoting prohibition is not maintained. The names of agencies aided under the Central Scheme of 'Assistance to Voluntary Organisations for Education Work for Prohibition, Counselling and Rehabilitative Work for Alcoholics, Drug Addicts and Other Victims of Social Crime', however, is available. The number of voluntary organisations assisted State-wise, together with the amount of grant-in-aid sanctioned is given below :—